NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

27. IA/3934/2022 IA/515/2021
In C.P. (IB)/888(MB)2019

CORAM:
SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: AMRIK SINGH & SONS CRANE SERVICES PVT. LTD.
V/s
MS CAPACITE STRUCTURES LIMITED

Section: 9 of Insolvency & Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC).

The matter could not be taken up due to paucity of time. List the matter on **21.06.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)